

LOK SABHA
UNSTARRED QUESTION NO.769
TO BE ANSWERED ON 03.12.2015

IMPORT OF TEXTILE MACHINERY

769. DR. VIRENDRA KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government proposes to simplify the process of import of textile machinery;
- (b) if so, the details thereof and the time by which a final decision is likely to be taken by the Government in this regard; and
- (c) the efforts being made by the Government to augment the textile exports?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) : The process of import of Textile machinery is already simple. No proposal to further simplify the import of such machinery is under consideration.

(c): Government has taken following initiatives to augment the textile exports:-

- (i) MEIS Scheme under new Foreign Trade Policy 2015-20.
- (ii) Restoring Interest rate subvention for pre and post shipment credit for the textile sector,
- (iii) Expanding the scope of Merchandise Export from India Scheme (MEIS) since 29.10.2015 to 110 new tariff lines and increase rates or country coverage or both for 2228 existing tariff lines.
- (iv) Increased Duty Drawback rates for some textile articles.
- (v) Market Access Initiative (MAI) Scheme.
- (vi) Market Development Assistance (MDA) Scheme.
- (vii) Duty Free import of trimmings, embellishments and other specified item under Export Performance Certificate Entitlement Scheme.
